O. I. H.

GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 215 TO BE ANSWERED ON FEBRUARY 05, 2024

HANDING OVER OPERATION OF DELHI METRO TO PRIVATE HANDS

NO. 215. SHRI RAM NATH THAKUR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Delhi Metro Rail Corporation (DMRC) is considering to hand over the operation of metro to private hands;
- (b) whether the operation of any line has been handed over to private hands before this; and
- (c) if so, the present status thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a): No.

- (b): No. However, Delhi Metro Rail Corporation (DMRC) has informed that they have entered into a Concession Agreement for 30 years with M/s Delhi Airport Metro Express Pvt. Ltd. (DAMEPL) for Financing, Design, Procurement, Installation, Commissioning of all systems, and Operations & Maintenance (O&M) of Airport Metro Express Line (AEL) under Public Private Partnership (PPP) model. DAMEPL unilaterally stopped O&M of AEL on 30.06.2013 and handed over to DMRC w.e.f. 01.07.2013.
- (c): DMRC has informed that they took over the O&M of AEL w.e.f. 1st July 2013. Since then, DMRC is managing the O&M of Airport Express Line.
